

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER : CA/70/IB/2018/  
PETITION NUMBER : CP/564/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : OCEANIC TROPICAL FRUITS PVT LTD  
NAME OF THE RESPONDENT(S) : PEPSICO INDIA HOLDINGS PVT LTD  
UNDER SECTION : 14

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1)	R. Senthil Kumar	Counsel for Petitioner	

**ORDER**

Counsel for Petitioner present, prayed for an adjournment.

Put up on **27.03.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

MS